

The Minister of Home Affairs and States (Dr. Katju): The attention of the Hon'ble Member is invited to my reply to Question No. 612 by Shri P. N. Rajabhoj and Shri Kasliwal, which I have just read.

HOISTING OF PAKISTANI NATIONAL FLAG

***635. Shri Krishnacharya Joshi:** Will the Minister of States be pleased to state:

(a) whether Government are aware of the fact that frequent occurrences of the hoisting of the Pakistan National Flag are being noticed in different parts of the country;

(b) if so, the names of the places where Pakistan National Flag has been hoisted since the 15th August, 1954; and

(c) whether any disturbances occurred on account of the said incidents?

The Minister of Home Affairs and States (Dr. Katju): (a) to (c). The Hon'ble Members are apparently referring to the Press reports about hoisting of Pakistan flags in a few places in the Hyderabad State. According to reports received by the Government of India, green flags resembling the Pakistan National Flag were found in a few places in the Hyderabad State. These discoveries led to demonstrations and disturbances in those places which were not of a serious nature. The Hyderabad Government have taken prompt steps to restore law and order.

Shri Kasliwal: May I know how many incidents of this nature have come to the notice of the Government after August 15, and how many cases in Hyderabad?

Dr. Katju: So far as places out of Hyderabad are concerned, I know only of one, at Raipur in Madhya Pradesh. I am only referring to these flag incidents. All the others are incidents which are said to have happened in Hyderabad, round about Nizamabad and Gulberga and other places.

Shri Kasliwal: May I know whether Government have any information to the effect that there are certain agents of Mir Laik Ali, who had fled away from Hyderabad to Pakistan, who are moving to and fro between Pakistan and Hyderabad and are responsible for these incidents?

Dr. Katju: I have no such information so far.

Shri Krishnacharya Joshi: May I know whether the flag which was hoisted at Gulberga was a Pakistani flag?

Dr. Katju: That is what is asserted. As to whether it was a genuine Pakistani flag or not, that is a matter of opinion.

An Hon. Member: What is meant by genuine?

Dr. Ram Subhag Singh: May I know whether Government is satisfied that the State Governments concerned have taken adequate steps to see that no flag of this nature will be hoisted in any part of these States in future?

Dr. Katju: What has the State Government got to do with it? They are doing their best to maintain law and order, restore law and order, ease tension. They have taken steps which are in their administrative control. And they are forming Peace Committees in which members belonging to all communities are to operate.

Mr. Speaker: The point of the question is a bit different, as I have been able to understand, the point is that the occurrence of such incidents in different parts of India presumably means an organised effort on the part of the friends of Pakistan to have something which is really dangerous from the point of view of the security of the country. That seems to be the point.

Dr. Ram Subhag Singh: And whether the Governments concerned are taking adequate steps to check that action.

Dr. Katju: My hon. friend is, if I may say so, in the words of Sherlock Holmes, drawing inferences from certain facts. The first is that it is a Pakistani flag. The second question is that it is genuine Pakistani people who are doing this mischief. The other inference which has been sought to be raised is that it is some other people who want to disturb the communal harmony in Hyderabad, who are putting up this show so that there might be tension. There are so many inferences which may be drawn. As to which particular inference is the right inference, that is a matter of investigation. Investigation is going on.

..Several Hon. Members rose—

Mr. Speaker: I think we better go to the next question.

DIVISION OF ASSETS

*613. **Shri Raghuramalah:** Will the Minister of Home Affairs be pleased to state:

(a) whether any reference has been received from the Andhra Government under Section 51 of the Andhra State Act, 1953 urging re-allocation of any property or benefit, apportioned under the Andhra State Act, as between the States of Andhra, Madras and Mysore; and

(b) if so, the action that has been taken thereon?

The Deputy Minister of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

Shri Raghuramalah: May I know whether any reference of that nature has been received either from Madras or Mysore?

Shri Datar: We have received a reference under section 51 of the Andhra State Act from the Government of Madras regarding the division of shares, rights and liabilities of the Madras Government in the Madras Industrial Investment Corporation Ltd.

Shri Raghuramalah: May I know the nature of the reference received, and how long it will take to adjudicate on that?

Shri Datar: The nature of the reference was for the purpose of fixing up the shares, rights and liabilities. That matter was referred to the Andhra Government and their latest letter is that they want some more time for consideration.

INSTITUTE OF MANAGEMENT

*614. **Shri Anirudha Sinha:** Will the Minister of Education be pleased to refer to the reply to starred question No. 1492 asked on the 1st April, 1954 and state;

(a) whether the Planning Committee set up for the purpose of preparing details for the establishment of Administrative Staff College and Institute of Management has submitted its report; and

(b) if so, the action taken by Government thereon?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). The Committee has not yet submitted its report and is still engaged in the work.

Pandit D. N. Tiwary: How long will it take for the Committee to finish this work?

Dr. M. M. Das: The Sub-Committee that has been formed for the National Institute of Management has finalised its plans and is due to submit its report in October next and the Sub-Committee that has been formed for the Administrative Staff College will also finalise its report in October or November.

केन्द्रीय समाज कल्याण बोर्ड

*६१५. श्री जी० एल० चौधरी: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय समाज कल्याण बोर्ड ने १९५३-५४ में उत्तर प्रदेश के शिक्षा कल्याण केन्द्रों को कितनी राशि दी है; और